

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2529/2017

(Arising out of impugned final judgment and order dated 07-11-2016 in CRMWP No. 23176/2016 passed by the High Court Of Judicature At Allahabad)

BAHADUR SINGH JAIN @ BAHADUR SINGH & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 24-09-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Yatish Mohan, Adv.
Mr. Hem Chandra Vashist, Adv.
Dr. Kedar Nath Tripathy, AoR
Mr. Raghunath Pathak, Adv.

For Respondent(s) Ms. Garima Prashad, Sr. Adv.
Mr. Vishnu Shankar Jain, AOR
Ms. Marbiang N. Khongwir, Adv.

Mr. Abhindra Maheshwari, Adv.
Mr. Arjun Krishan, Adv.
Ms. Tulika Mukherjee, AOR
Mr. Shwethank Singh, Adv.
Ms. Aastha Shreshtha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the complainant-respondent No. 3 prays for and is granted time for placing on record the relevant record of proceedings.

List the matter on 04.10.2021, as prayed.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER